

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/2246/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 13 March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1823 dtd 09.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 10.03.2023 till the morning of 13.03.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-24/2003/673/A, dated

, 13-03-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)